(b) to (d) The Government of Himachal Pradesh constituted committees to assess loss of apple crop in Districts of Chamba and Kinnaur. The loss to the tune of Rs.2,30,240 has been reported in Chamba District. The matter for award of compensation to the affected farmers has been taken up with Chamera Hydroelectric Project administrators.

## Production of tertilizers

- 166. DR. JANARDHAN WAGHMARE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether Government is aware of the fact that the production of fertilizers is far less than the requirement of the farmers causing thereby considerable loss of agricultural produce;
  - (b) is so, the details of the annual requirement and how much is the production; and
  - (c) the steps Government has taken to solve this problem?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (PROF. K.V. THOMAS): (a) to (c) Requirement of major fertilizers under subsidy regime in the country *viz*. Urea, DAP, Complex Fertilizers & MOP has shown substantial increase during the past few years and the gap between the requirement and indigenous production is met through imports. The details of annual requirement, production, imports, availability and sales of major fertilizers in the country for the years 2008-09 and 2009-10 (April to October 2009) are given below:

(Lakh MT)

Year	Particulars	Urea	DAP/ MAP/TSP	Complex Fertilizers	MOP
2008-09	Requirement	281.34	94.83	92.32	37.86
	Production .	199.22	29.93	68.48	=
	Import	56.67	66.29	723	56.33*
	Total	255.89	96.22	542	ū
	(Prod.+Import.)				
	Availability	270.88	99.78	72.26	43.34
	Sales	266.51	99.03	71.22	40.95
2009-10	Requirement	159.70	70.46	56.97	26.53
(April, 2009-	Production	120.28	29.08	44.17	8
Oct. 2009)	Import	32.76	45.09	525	27.08
	Total	153.04	74.17	( <u>1</u> ))	=
	(Prod.+Import.)				
	Availability	149.80	74.04	45.26	23.84
	Sales	142.36	72.66	43.52	22.71

 $<sup>^{*}</sup>$  This is inclusive of the quantities imported for industrial purpose for which no subsidy is paid.

There is no indigenous production of MOP as there are no exploitable reserves of MOP in the country.

No new capacity in indigenous production of fertilizers is added in the last few years because in urea sector availability of gas is a major constraint and P&K sector depends on imported raw materials. To increase investment in urea sector a new investment policy to attract investment has already been announced and revival of closed units is under active consideration of the Government to enhance indigenous production of urea.

Supplies of fertilizers are regularly monitored and regulated in accordance with the assessed requirement.

## Revival plan for IDPL

- 167 SHRI D. RAJA: Will the Minister of CHEMICALS AND FERTILIZERS be please to state:
- (a) whether Government has taken any decision on the Rs.761 crores revival plan for the public sector pharmaceutical units of Indian Drugs and Pharmaceuticals Ltd. (IDPL) which is pending since the year 2007;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons for delaying the decision?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) No, Sir.

(c) Due to holding of General Elections, there was delay in decision making. However, the revival plans are likely to be placed before the competent authority for decision after following the prescribed procedure.

## Subsidy on imported raw materials

168. SHRIM.V. MYSURA REDDY: SHRIR.C. SINGH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the total subsidy provided by Government on raw materials imported for manufacture of fertilizers in last three years, year-wise and product-wise;
- (b) the annual subsidy given to fertilizer units in last three years, year-wise especially in Andhra Pradesh and West Bengal;
- (c) whether it is a fact that more than Rs. 6,000 crore dues have to be paid to various fertilizer units in the country;
  - (d) if so, the details with particular reference to Andhra Pradesh and West Bengal;
- (e) whether there is any proposal to change existing policy on fertilizer subsidy so that benefits would go direct to farmers; and